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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH : NEW DELHI

.....

OA.No.522 of 1990

Dated New Delhi, this the 9th day of June, 1996

Hon'ble Shri J. P. Sharma, Member(J)
Hon'ble Shri B. K. Singh, Member(A)

Shri R. Muthuraman
S/o Shri T. S. Rajamani
R/o House No.333, Block-C,
Sector-22, Noida
GHAZIABAD-201 301

... Applicant

By Advocate:

VERSUS

Chief Secretary
Delhi Administration
5-Sham Nath Marg
DELHI-110054

... Respondent

By Advocate:

O R D E R
(Oral)

Shri J. P. Sharma, M(J)

The applicant is not present. Therefore,
the application is dismissed in default.


(B. K. Singh)
Member(A)


(J. P. Sharma)
Member (J)

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